



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4013/2021 CAVT. NO.05222/021,	HABIBUL IDRIS CHPUDHURY Versus THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
2	WP(C)/1768/2022	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R- 7,8,10 TO 15)

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1335/2018	DIPTIMAN BATHARI AND 4 ORS. Versus THE N.C. HILLS AUTONOMOUS COUCIL AND 7 ORS.	MR. R ALI MR. H A AHMED	MR. B. GOGOI (SC, FINANCE) SC, N C HILLS
2	I.A.(Civil)/580/2022 in WP(C)/5101/2006	ISLAM NAWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR S H MAHMUD Q A AKHTAR	GA, ASSAM
3	WP(C)/4152/2022	APURBA BALLAV GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM MR S BHARALI (R-6 TO 8) MR. M DAS (R-6 TO 8) MS R DAS (R-6 TO 8) MR. N K NEOG (R-6 TO 8)

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